

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 37327/2017

(Arising out of impugned final judgment and order dated 07-04-2017 in CRLA No. 199/1988 passed by the High Court of Judicature at Allahabad)

SATYAVIR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.132781/2017-CONDONATION OF DELAY IN FILING and IA No.132784/2017-EXEMPTION FROM FILING O.T.)

Date : 15-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. B.S. Chaudhary, Adv.
 Ms. Ritu Rastogi, Adv.
 Ms. Snehlata, Adv.
 Mr. Sanjay Kumar Visen, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Prayer for bail is rejected at this stage.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER